

**OFFICE OF THE REGISTRAR GENERAL,
HIGH COURT OF JUDICATURE AT BOMBAY, PRINCIPAL SEAT
AT BOMBAY.**

No.RC. 1502/2019-20/(Law Clerks)/2457
Date: 2nd March, 2023

NOTICE OF CALL OFF/DROP THE RECRUITMENT PROCESS

It is hereby notified for the information of the applicants and General Public that, due to administrative reasons, the Hon'ble the Acting Chief Justice, has been pleased to call off/drop the selection process for preparation of Select List of 23,14 and 14 for the post of 'Law Clerk' on contract basis, on the establishment of the High Court of Bombay and its Benches at Nagpur and Aurangabad, respectively, advertised by notice published on website of High Court on 16/09/2019.

BY ORDER OF HONOURABLE THE CHIEF JUSTICE

Sd/-

Registrar General,
High Court of Judicature at Bombay

Date: 2nd March, 2023.